

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.57
TO BE ANSWERED ON NOVEMBER 16, 2016

SLUMS AROUND GOVERNMENT COLONIES

No. 57 SHRI RAMESH BIDHURI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether number of slum dwellers and shanty tenements are increasing near several prominent CPWD Government colonies in National Capital Region Delhi;
- (b) if so, the details thereof;
- (c) the steps being taken by the Government to check the uncontrolled increase in the number of slums and slum dwellers;
- (d) whether there is any concrete and time bound scheme to remove these illegal encroachments, and to rehabilitate the displaced people; and
- (e) if so, the details thereof and the reason for continued presence of slum clusters despite the schemes?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

- (a) : There is no increasing trend in the number of slum dwellers and shanty tenements near CPWD Government colonies in National Capital Region Delhi.
- (b): Does not arise.
- (c): Watch and ward measures have been put in place to avoid new encroachment.
- (d): Yes, Madam
- (e): The rehabilitation schemes for slum dwellers have been finalized by Government of National Capital Territory of Delhi (GNCTD). Delhi Urban Shelter Improvement Board (DUSIB) has been requested to rehabilitate the existing slum dwellers. DUSIB has conducted biometric survey at several locations. Central Public Works Department (CPWD) has released the payment as per demand raised by DUSIB.
